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#### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 8915/2019 & CM APPL.36773/2019, 53240/2019, 53241/2019 & 53316/2019

K. P. RAO

..... Petitioner

Through

gh Dr. Menaka Guruswamy, Senior Advocate, Dr. Charu Mathur, Mr. Govind Manoharan, and Mr. Yash S Vijay, Advocates.

versus

**UNION OF INDIA & ORS** ..... Respondents Through Mr. Harish Kumar Garg, Advocate for R-1 (through VC). Mr. Ruchir Mishra, Mr. Mukesh Kumar Tiwari, Mr. Saniiv Kr. Advocates for Indian Saxena, Olympic Association (through VC). Ms. Nandita Rao, Advocate for AKFI W.P.(C) 8965/2019

## SURENDER KUMAR @ SURENDER PAHAL AND ANR.

..... Petitioners

Through

Mr. Shantwanu Singh, Advocate (through VC)

versus

STATE OF NCT DELHI AND<br/>ThroughORS...... RespondentsMr.Anuj Aggarwal, ASC, GNCTD<br/>with Ms. Ayushi Bansal, Advocate<br/>(through VC)<br/>Ms. Nandita Rao, Advocate for AKFI

+ W.P.(C) 9287/2019 & CM APPLS. 38312/2019, 38314/2019, 49976/2019, 49979/2019, 49985/2019, 50521/2019, 51062/2019, 52204/2019, 220/2020, 221/2020, 2086/2020, 5322/2020, 5323/2020,

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# 5324/2020, 5325/2020, 6489/2020, 7752/2021, 7753/2021, 9405/2021 & 9406/2021 & CM APPLN. 23206-07/2021

#### AC THANGAVEL

..... Petitioner

Through

Ms. Nandita Rao, Advocate (through VC)

versus

**UNION OF INDIA & ANR** ..... Respondents Mr. Sarvan Kumar. Advocate for Through applicant. Mr. Neeraj, Sahaj Garg, Mr. Vedansh Anand, Mr. Rudra Paliwal, Ms. Ritu Chaubey and Sanjay Pal Mr. Advocates for R-1/UOI Mr. A. Ushi Reddy, Ms. E.Subhavati, Mr. Deepak K. Singh, Mr. Vijendra Kumar Choursasia, Mr. Kanhaiya Kumar, Mr. Hemant Shukla, Mr. Vaibhav Gupta, Mr. Raushan Kumar, Advocates for Telengana Kabaddi Association (through VC). Mr. Shravan Kumar, Advocate for the applicants (through VC). Mr. Rajiv Tyagi, Advocate for intervenor (through VC)

+ W.P.(C) 3703/2021 & CM APPL.11227/2021, 26986/2021 & 32997/2021

MR. K.P.RAO

..... Petitioner

Through Dr. Menaka Guruswamy, Senior Advocate , Dr. Charu Mathur, Mr. Govind Manoharan, and Mr. Yash S Vijay, Advocates.

#### versus

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## AMATEUR KABADDI FEDERATION OF INDIA & ORS.

..... Respondents Through Ms. Nandita Rao, Advocate for AKFI (through VC) Mr. Rajesh Kumar, Advocate for CBI (through VC) Ms. Shivalakshmi and Mr. Syed Hussain Adil Taqvi, Advocates for UOI (Through VC) Ms. Ruby Singh Ahuja, Mr. Sidharth Chonga Mr. Pagingt Singh Sidhu and

Chopra, Mr. Ranjeet Singh Sidhu and Mr. Shravan, Advocates for Mashal Sports.

## + W.P.(C) 12776/2019 & CM APPL.9712/2021

## WEST BENGAL KABADDI ASSOCIATES ..... Petitioner

Through Mr. Rajiv Tyagi, Advocate (through VC).

Advocate for R-4 (through VC)

#### versus

## AMATEUR KABADDI FEDERATION OF INDIA (AKFI) & ORS ..... Respondents Through Ms. Nandita Rao, Advocate for AKFI Mr. Ripu Daman Bhardwaj, CGSC with Mr. Mimansak Bhardwaj,

+ W.P.(C) 6355/2021

## GOVIND NARAYAN SHARMA

..... Petitioner

Through None.

#### versus

## RAJASTHAN STATE SPORTS COUNCIL (RSSC) & ORS.

Through

..... Respondents Mr. Ruchir Mishra, Mr. Mukesh

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Kumar Tiwari, Mr. Sanjiv Kr. Saxena, Advocates for Indian Olympic Association (through VC). Ms. Nandita Rao, Advocate for R-3/AKFI. (through VC)

+ W.P.(C) 6356/2021

## GOVIND NARAYAN SHARMA

..... Petitioner

Through None. versus

UNION OF INDIA AND ORS & ORS. ..... Respondents Mr. Anil Soni, CGSC for UOI Through (through VC) Mr. Ruchir Mishra, Mr. Mukesh Tiwari, Mr. Sanjiv Kumar Kr. Advocates for Indian Saxena. Olympic Association (through VC). Ms. Nandita Rao. Advocate for AKFI (through VC)

### + W.P.(C) 8439/2021 & CM APPL.26141/2021

### SH. JITENDER KUMAR GAHLYAN

..... Petitioner

Through versus

UNION OF INDIA & ORS. ..... Respondents Through Mr. Anil Soni, CGSC and Mr. Himanshu Pathak, GP for UOI (through VC) Ms. Nandita Rao, Advocate for AKFI (through VC)

None.

## + W.P.(C) 8742/2021 & CM APPLN. 27241/2021 VIRENDER KUMAR

..... Petitioner

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Through Mr. Sravan Kumar, Advocate (through VC)

versus

## AMATEUR KABADDI FEDERATION OF INDIA & ORS.

..... Respondents

Through Ms. Nandita Rao, Advocate for AKFI (through VC) Mr. Rajesh Kumar, Advocate. Mr. Chetan Sharma, ASG with Mr. Ajay Digpaul CGSC and Mr. Kamal R. Digpaul, Advocates for Respondent/UOI Ms. Ruby Singh Ahuja, Mr. Sidharth Chopra, Mr. Ranjeet Singh Sidhu and Mr. Shravan, Advocates for Mashal Sports.

## CORAM: HON'BLE MR. JUSTICE SANJEEV SACHDEVA <u>O R D E R</u> 26.11.2021

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1. Request for adjournment is made on behalf of the Counsel for the AKFI.

2. Renotify on 06.01.2022.

## SANJEEV SACHDEVA, J

## NOVEMBER 26, 2021 NA

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